

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

West Zonal Bench, Ahmedabad

Customs Appeal No. 12772 of 2019-DB

(Arising out of OIO No. MUN-CUSTM-000-APP-016-19-20 dated 21/06/2019 passed by Commissioner of Customs- Mundra)

GR Metalloys Pvt Ltd.

- Appellant

Vs.

C.C.-Ahmedabad

- Respondent

Represented by:

Present For the Appellant : Shri Deepak Kumar, Consultant

Present For the Respondent : Shri S. Airan, Authorised Representative

CORAM:

Hon'ble Mr. Ramesh Nair, Member (Judicial)

Hon'ble Mr. Raju, Member (Technical)

Date of Hearing: 25.02.2020

Date of Decision 29.05.2020

ORDER

The appeal is disposed of. For order, see order of date in Customs Appeal No 12338 of 2019.

(Ramesh Nair)

Member (Judicial)

(Raju)

Member (Technical)

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